

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3027
ANSWERED ON:19.08.2011
DEVELOPMENT SCHEMES IN POWER SECTOR
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Will the Minister of POWER be pleased to state:

(a) the details of the development schemes/programmes launched in power sector in various States including Gujarat, State-wise; and

(b) the total amount sanctioned for States under the said schemes during the last three years and the current year along with the details of the amount utilized State-wise including Gujarat?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : Government of India has launched 2 developmental programmes in power sector namely Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period with the aim to reduce the AT&C losses and Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for providing access of electricity to rural households in the country including Gujarat.

Rajiv Gandhi Grameen Vidyutikaran Yojana :

Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY) was launched on 4th April, 2005 for providing access of electricity to rural households in the country. Govt. of India has approved the continuation of the scheme in XI Plan with a capital subsidy of `28,000 crores. Rural Electrification Corporation (REC) is the nodal agency to operationalize the RGGVY programme. Under RGGVY, 573 projects covering electrification of 1,18,499 (revised to 1,10,337) un/de-electrified villages, release of 2,46,45,017 (revised to 2,33,87,232) BPL connections have been sanctioned in the country including Gujarat. Cumulatively the electrification works in 98,612 un/de-electrified villages have been completed and 1,68,85,626 BPL connections have been released under RGGVY, as on 31.07.2011. State-wise details of electrification of un/de-electrified villages and release of BPL connections for the sanctioned projects under RGGVY including Gujarat, as on 31.07.2011, is enclosed at Annex-I.

Restructured Accelerated Power Development & Reforms Programme:

Government of India launched Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period as a central sector scheme to facilitate energy audit and accounting through IT intervention and to reduce the AT&C losses. Projects under the scheme are being taken up in two Parts. Part-A includes the projects for IT applications for energy accounting / auditing, GIS, consumer indexing, SCADA & IT based consumer service centers etc. and Part-B for system strengthening of distribution network. Power Finance Corporation(PFC) is the nodal agency to operationalize the R-APDRP programme.

Under Part-A of R-APDRP, 1401 projects worth Rs.5177Crs.and 42 projects for SCADA worth Rs.982.45Crs. and under Part-B of R-APDRP, 907 projects worth Rs.19367.43 Crs. have been sanctioned.

The details of projects sanctioned under the Part-A & B of R- APDRP programme are enclosed at Annex-II& III respectively.

(b) : There is no upfront allocation of funds for any State/district/village under RGGVY and R-APDRP. Funds are released against sanctioned projects in installments based on the reported utilization of amount in the previous installment(s) and fulfillment of other conditionalities. Cumulatively an amount of Rs.25730.69 crore has been disbursed for the sanctioned projects under RGGVY, as on 31.07.2011. State-wise and Year-wise release of funds for the sanctioned projects under RGGVY during the last three years and current year, is presented at Annex-IV.

Projects worth Rs.25,526.87crores (Part-A worth Rs.6159.44 Crores covering 1401 towns and 42 SCADA projects, Part-B worth Rs.19367.43 crores covering 907 towns) have been sanctioned under R-APDRP. Schemes worth `1357.65Crores have been sanctioned covering 84 towns under Part-A, 63 towns under Part-B and 6 towns under SCADA for State of Gujarat and a sum of `258.23Crores has been disbursed.

The total amount of central financial assistance sanctioned and disbursed to various state power utilities under the R-APDRP Programme during each of last three financial years and the current year is enclosed at Annex-V.